

Indian Institute of Insurance Surveyors and Loss Assessors

(Incorporated under Section 25 of the Companies Act, 1956)

Registered Office: Parishrama Bhavan, 5-9-58/B, Basheer Bagh, Hyderabad – 500004

Head Office: 257, Kaliandas Udyog Bhavan, Century Bazaar Lane, Worli, Mumbai – 400025

Notification – Elections to the 3rd Council

As per article 49 (b) of Articles of Association (AOA) of the Indian Institute of Insurance Surveyors and Loss Assessors (IISLA) and in pursuance of the Revised “Regulations & Procedure for the Conduct of Elections to the Council” (RPCEC/ IISLA) (Ref: IRDA’s letter dated 17.12.2008) of the IISLA, I, Sushila Venkataraman, the Election Officer (appointed by the IRDA), hereby notify the Election of the Third Council of IISLA [for filling the 4 (four) vacancies caused on account of retirement of directors pursuant to the said RPCEC/IISLA] as follows:-

Election Schedule: 3rd Council

Sl. No:	Particulars	Date & Time
1	The last date for receipt of nominations by post/courier at the office of the Election Officer	Before 5.00 pm On 05.11.2009
2	Scrutiny of nominations at the office of the Election Officer	On 06.11.2009
3	Announcement of valid nominations on websites of IRDA/ IISLA	On 06.11.2009
4	The Last date for withdrawal of nominations by intimation in writing by post/courier to the Election Officer by the candidate concerned	Before 5.00 pm on 16.11.2009
5	Announcement of Final List of candidates on websites of IRDA/ IISLA	On 17.11.2009
6	Despatch of Voting Papers by post/courier to eligible voters	On or before 15.12.2009
7	Last date for receipt of Voting Papers by post/courier by the Election Officer	Before 5.00 pm on 19.01.2010
8	Dates of Counting of Votes	On 20.01.2010 & 21.01.2010
9	Date on which the Results would be Declared at the counting venue	On completion of counting
10	Announcement of Results on the websites of IRDA and IISLA	On or before 22.01.2010

Candidates who desire to contest the elections to the Third Council (for filling the said 4 vacancies as stated in the Table given at the end of this Notification) of the IISLA in terms of the said RPCEC/ IISLA, shall send in their duly filled in nominations in the prescribed manner (refer websites www.irdaindia.org and www.iisla.org) by post/courier to the Election Officer by name so as to reach her at her office on or before the aforesaid stipulated date and time at the following address:

Mrs. Sushila Venkataraman (Election Officer - IISLA),

General Insurance Council, Royal Insurance Building”, 5th Floor, 14, J. Tata Road, Churchgate, Mumbai – 400020.

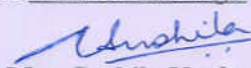
As per Article 49 (g), of the (AOA of IISLA), “The electoral college for the election of the members from the four Zones to be elected and the electoral college for the election of the members of the Council on All India basis shall comprise of all Associate and Fellow Members of the Institute.” As per Article 49 (h) of the above mentioned Articles of Association, “Any contestant or voter who has not paid the annual membership fees within the time stipulated in the regulations, shall neither be eligible to contest nor vote in the elections.” According to the said Article read with “RPCEC/ IISLA” only persons whose names are entered in the Register of Members maintained by the Institute as on 22.10.09 and have duly paid the Annual Membership Fees on or before 22.10.2009 shall be entitled to contest elections, propose or second candidates or cast votes for Elections to the 3rd Council of IISLA. Candidates and all concerned are advised in their own interest to visit the websites www.irdaindia.org and www.iisla.org for familiarizing themselves with the Articles of Association of the Institute and further notifications. **Nomination forms can be downloaded from the aforesaid websites. Nominations, strictly in the prescribed form shall be sent only to the Election Officer at her office in Mumbai given above.**

The details of Members to be elected from each Zone as per Revised “R&P of 17.12.2008” are as given below:

Sl.No:	Zone / Constituency	Retiring Members & No: of vacancies
1	North – Jammu & Kashmir, Himachal Pradesh, Punjab, Haryana, NCT of Delhi, Uttarakhand, Uttar Pradesh and Union Territory of Chandigarh	1. Mr. P.C. Shukla (1)
2	All India Basis	1. Mr. M.J. Dhruva 2. Mr. R.K. Elango (3) 3. Mr. Moinuddin Mohammad

This Notification is being sent by post to IISLA Members and hosted at the websites www.irdaindia.org & www.iisla.org.

Mumbai: 22.10.09.


Mrs. Sushila Venkataraman
Election Officer